

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD - Training programme on 'Psychosocial and Mental Health Consideration' - Nomination of Principal Magistrates of Juvenile Justice Boards of the State of Telangana to participate in the above said Training Programme scheduled from 18.07.2024 to 20.07.2024 at the Judicial Academy, Secunderabad - **Relief Arrangements - ORDERS - ISSUED.**

READ: Letter Roc.No.300/2024/TGSJA-Sec'bad, dated 04.07.2024 from the Director, Telangana State Judicial Academy, Secunderabad.

ORDER ROC.NO.2714/2024-B.SPL., DATED: 10.07.2024

The High Court is pleased to pass the following order:

The following 33 Junior Civil Judges, mentioned in Column No.2, are hereby nominated to participate in the Training Programme on 'Psychosocial and Mental Health Consideration' from 18.07.2024 (Thursday) to 20.07.2024 (Saturday) at Telangana State Judicial Academy, Secunderabad. The nominated officers are directed to **report at the Academy on 18.07.2024 at 8.30 am** to undergo the said training programme.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED AS FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	SMT. MANJULA SURYAWAR, Principal Junior Civil Judge - cum - Judicial Magistrate of First Class (Juvenile Court), Adilabad.	Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act - I Addl. Junior Civil Judge, Adilabad.
2.	MS. K.NIROSHA, II Addl. Junior Civil Judge - cum - II Addl. Judicial Magistrate of First Class, Mancherial	Principal Junior Civil Judge - cum - Judicial Magistrate of First Class, Mancherial
3.	MS. JOGINIPALLY BHAVISHYA, I Additional Junior Civil Judge - cum - I Judicial Magistrate of First Class (Juvenile Court), Nirmal.	Principal Junior Civil Judge - cum - Judicial Magistrate of First Class, Nirmal.
4.	MS. JAKKULA ANANTHA LAXMI, Principal Junior Civil Judge - cum- Judicial Magistrate of First Class, Kumuram Bheem Asifabad	Junior Civil Judge -cum- Judicial Magistrate of First Class, Sirpur, Kumuram Bheem Asifabad District

5.	MS. DAMERLA PREETHI, I Addl. Junior Civil Judge – cum – I Addl. Judicial Magistrate of First Class (Juvenile Court), Karimnagar.	Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act –cum- III Additional Junior Civil Judge, Karimnagar.
6.	MS. SRINIJA KOHIRKAR, Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Jagtial	II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Jagtial.
7.	MS. KAVETI SRUJANA, I Addl. Junior Civil Judge – Cum – I Addl. Judicial Magistrate Of First Class (Juvenile Court), Rajanna Sircilla.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Karimnagar.
8.	MS K.RANI, Junior Civil Judge – cum – Judicial Magistrate of First Class (Juvenile Court), Peddapally	Principal Junior Civil Judge-cum- Judicial Magistrate of First Class, Godavarikhani, Peddapally District.
9.	MS. RAJANI BEKKAM, I Additional Junior Civil Judge -cum- Special Judicial Magistrate of First Class (Juvenile Court), Khammam.	II Addl. Junior Civil Judge – cum – II Addl. Judicial Magistrate of First Class, Khammam
10.	SRI B.RAMA RAO , Principal Junior Civil Judge – cum – Judicial Magistrate of First Class, Bhadradri Kothagudem District.	II Additional Junior Civil Judge – cum – II Additional Judicial Magistrate of First Class, Bhadradri Kothagudem District
11.	MS. NIHARIKA JUTTUR, III Additional Junior Civil Judge – Cum – III Additional Judicial Magistrate of First Class, Mahabubnagar	IV Addl. Junior Civil Judge – cum – IV Addl. Judicial Magistrate of First Class, Mahabubnagar.
12.	SRI DARAVATH UDAY NAIK, I Addl. Junior Civil Judge – cum – I Addl. Judicial Magistrate of First Class (Juvenile Court), Jogulamba Gadwal	Principal Junior Civil Judge – cum – Judicial Magistrate of First Class, Jogulamba Gadwal
13.	MS. YEGI JANAKI, II Additional Junior Civil Judge –Cum-II Additional Judicial Magistrate of First Class (Juvenile Court), Wanaparthy.	I Additional Junior Civil Judge – cum – I Additional Judicial Magistrate of First Class, Wanaparthy
14.	SMT. SYED ZAKIYYAH SULTHANA, Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class (Juvenile Court), Narayanpet.	Principal Junior Civil Judge - cum- Judicial Magistrate of First Class, Narayanpet

15.	MS. NADIGOTTU SRINIDHI, II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class (Juvenile Court), Nagarkurnool.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Mobile Court), Nagarkurnool.
16.	SMT. SHALINI SHAKELLI, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Sangareddy.	Principal Junior Civil Judge-cum- Judicial Magistrate of First Class, Sangareddy.
17.	SMT. RITA LALCHAND, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Medak.	Principal Junior Civil Judge – cum – Judicial Magistrate of First Class, Narsapur, Medak District.
18.	MS. VALLALA SRAVANI YADAV, I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Siddipet.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Siddipet.
19.	SMT. SHIRISHA KATKOJWALA, Principal Junior Civil Judge -cum- Judicial Magistrate of First Class (Juvenile Court), Nalgonda.	Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act -cum- I Additional Junior Civil Judge, Nalgonda.
20.	SMT. JARAPALA PRASANTHI, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Suryapet.	Principal Junior Civil Judge-cum- Judicial Magistrate of First Class, Suryapet.
21.	SMT. G. KAVITHA, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Yadadri Bhongir	Principal Junior Civil Judge - cum- Judicial Magistrate of First Class, Yadadri Bhongir.
22.	SMT KHUSHBOO UPADHYAY, I Addl. Junior Civil Judge – cum – I Addl. Judicial Magistrate of First Class (Juvenile Court), Nizamabad.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Nizamabad.
23.	SRI KAREDDULA SUDHAKAR , Principal Junior Civil Judge - cum- Judicial Magistrate of First Class (Juvenile Court), Kamareddy.	I Additional Junior Civil Judge – cum – Special Judicial Magistrate of First Class (Mobile), Kamareddy
24.	SMT. M.USHASHREE, II Additional Junior Civil Judge-cum-II Additional Metropolitan Magistrate (Juvenile Court), Rangareddy District at L.B.Nagar.	Special Judicial Magistrate of First Class (Prohibition and Excise) Ranga Reddy – cum – V Additional Metropolitan Magistrate – cum – V Additional Junior Civil Judge, Rangareddy District at LB Nagar.

25.	MS. RANGEPALLI LAVANYA, I Additional Junior Civil Judge-cum- VIII Additional Metropolitan Magistrate, (Juvenile Court) Medchal-Malkajgiri District at Medchal.	Principal Junior Civil Judge-cum-VII Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Medchal.
26.	SMT. SHRUTI DOOTA, I Addl. Junior Civil Judge – cum – I Addl. Judicial Magistrate of First Class (Juvenile Court), Vikarabad	Principal Junior Civil Judge – cum – Judicial Magistrate of First Class, Vikarabad
27.	MS. MOHAMMED FARIHA AHMED, IV Additional Junior Civil Judge -cum- IV Additional Judicial Magistrate of First Class (Juvenile Court), Hanumakonda.	Special Judicial Magistrate of First Class (Mobile) under PCR Act – cum – II Additional Junior Civil Judge, Hanumakonda
28.	MS. RITIKA NANDIKONDA, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Warangal at Hanumakonda.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Warangal at Hanumakonda.
29.	MS. KOPPULA SANDEEPA, Additional Junior Civil Judge-cum- Additional Judicial Magistrate of First Class (Juvenile Court), Jangaon.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Jangaon.
30.	SRI U. THIRUPATHI, Additional Junior Civil Judge-cum- Additional Judicial Magistrate of First Class (Juvenile Court), Mahabubabad	Junior Civil Judge - cum- Judicial Magistrate of First Class, Thorru, Mahabubabad
31.	SRI D.RAMA MOHAN REDDY, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Mulugu.	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Hanumakonda
32.	MS. GANGINENI AKHILA, Additional Junior Civil Judge-cum- Additional Judicial Magistrate of First Class (Juvenile Court), Jayashankar Bhupalapally	Principal Junior Civil Judge – cum – Judicial Magistrate of First Class, Jayashankar Bhupalapally.
33.	SMT. T. MADHAVI, V Additional Chief Metropolitan Magistrate, (Juvenile Court), Hyderabad.	VIII Additional Chief Metropolitan Magistrate, Hyderabad.

The officers mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the period of absence of the above said officers, who are nominated to participate in the said training programme.

In case, the officers mentioned in column number 3, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judge/Unit Head, shall make alternative in-charge arrangements and intimate the same to the High Court.

On completion of the said training programme, the officers mentioned in Column No.2 shall resume charge of their regular post and also the post(s) for which they are holding full additional charge if any, from the officers mentioned in Column No.3.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the training programme at Telangana State Judicial Academy, Secunderabad.
 2. **The nominated officers are entitled only for actual journey time.**


10/7/24
REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)

To

1. The officers and In-charge officers concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad.
6. The Chief Judge, City Small Causes Court, Hyderabad.
7. **THE PRL. DISTRICT AND SESSIONS JUDGES / DISTRICT TREASURY OFFICERS:**

1) Adilabad	2) Mancherial	3) Nirmal
4) Kumuram Bheem - Asifabad	5) Karimnagar	6) Jagtial
7) Rajanna Sircilla	8) Peddapalli	9) Khammam
10) Badradri Kothagudem	11) Mahabubnagar	12) Jogulamba Gadwal
13) Wanaparthy	14) Narayanpet	15) Nagarkurnool
16) Sangareddy	17) Medak	18) Siddipet
19) Nalgonda	20) Suryapet	21) Yadadri Bhongir
22) Nizamabad	23) Kamareddy	24) Rangareddy
25) Medchal-Malkajgiri	26) Vikarabad	27) Hanumakonda
28) Warangal	29) Jangaon	30) Mahabubabad
31) Mulugu	32) Jayashankar Bhupalapally	
8. The Pay and Accounts Officer, Hyderabad.
9. The District Treasury Officer, Rangareddy District at Exhibition Grounds, Nampally, Hyderabad.

10. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.

11. **THE SECTION OFFICERS :**

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| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

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